

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 11722 -- JK (LD) of 2025

DATED:- 15 - 09 - 2025

Sanction is hereby accorded to the appointment of Shri Aijaz Ahmad, Deputy Custodian (HQ) Evacuee Property, jammu as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 15 - 09 - 2025

No:-LAW-OIC/09/2025

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

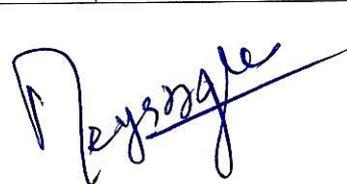
Deputy Legal Remembrancer



Reyaz Ali Bhat
15/09/25

Annexure to the Government Order No. 11722 – JK (LD) of 2025 dated 15.09.2025.

S No.	Type	NO.	YEAR	PETITIONER	RESPONDENT	OIC
1	HCP	196	2025	Hilal Ahmad Khanday	UT of J&K and Ors.	SAYEED FAKHRUDDIN HAMID (DM) ANANTNAG 7889591240
2	HCP	60	2025	Amir NabiWagay	UT of J&K and Ors.	SAYEED FAKHRUDDIN HAMID (DM) ANANTNAG 7889591240
3	HCP	217	2025	ISHFAQ Ahmad WANI	UT of J&K and Ors.	SAYEED FAKHRUDDIN HAMID (DM) ANANTNAG 7889591240
4	HCP	79	2025	Umar Farooq Ganie	UT of J&K and Ors.	SAYEED FAKHRUDDIN HAMID (DM) ANANTNAG 7889591240
5	HCP	226	2025	Sehran Bashir Nadaf	UT of J&K and Ors.	SAYEED FAKHRUDDIN HAMID (DM) ANANTNAG 7889591240
6	HCP	146	2025	Shahnawaz Ahmad Nengroo	UT of J&K and Ors.	SAYEED FAKHRUDDIN HAMID (DM) ANANTNAG 7889591240
7	HCP	276	2025	Akhter hussain khan	UT of J&K and Ors.	SAYEED FAKHRUDDIN HAMID (DM) ANANTNAG 7889591240
8	HCP	255	2025	FhadNazirFaz li	UT of J&K and Ors.	SAYEED FAKHRUDDIN HAMID (DM) ANANTNAG 7889591240
9	HCP	270	2025	Imran Ahmad rather	UT of J&K and Ors.	SAYEED FAKHRUDDIN HAMID (DM) ANANTNAG 7889591240

10	HCP	272	2025	Suhail Ahmad Bhat	UT of J&K and Ors.	SAYEED FAKHRUDDIN HAMID (DM) ANANTNAG 7889591240
11	HCP	272	2025	Mohd Ashraf Mantoo	UT of J&K and Ors.	SAYEED FAKHRUDDIN HAMID (DM) ANANTNAG 7889591240
12	HCP	234	2025	Tariq Ahmad Rah	UT of J&K and Ors.	SAYEED FAKHRUDDIN HAMID (DM) ANANTNAG 7889591240
13	WPC	112	2025	Wahab Mir and Ors	UT of J&K and Ors.	MuzamilMaqboolBeigh (ADC, Anantnag)
14	O.A	477	2025	Shabir Hussain Keena	Revenue Department	SAYEED FAKHRUDDIN HAMID (DC) ANANTNAG 7889591240
15	CCP(S)	40	2025	Khursheed Ahmad Dar	Mr. SyeedFakhrudin Hamid	SAYEED FAKHRUDDIN HAMID (DM) ANANTNAG 7889591240
16	WPC	943	2025	Sajad Ahmad Sheikh &Ors.	Assistant Collector 1st Class (Tehsildar) Anantnag &Ors.	Sajad Ahmad Wani (Tehsildar Anantnag) 7889988497
17	WPC	1741	2025	Mohammad Yousuf and Ors	UT of J&K and Ors.	MuzamilMaqboolBeigh (ADC, Anantnag)
18	WPC	717	2025	Ghulam Mustafa Wani and Ors.	UT of J&K and Ors.	SAYEED FAKHRUDDIN HAMID (DM) ANANTNAG 7889591240
19	WPC	1375	2025	Asif Bashir Wani	UT of J&K and Ors.	SajadParvaiz khan (Tehsildar Sallar)

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20	WPC	1890	2025	Abdul Rehman Dar	UT of J&K and Ors.	SAYEED FAKHRUDDIN HAMID (DM) ANANTNAG 7889591240
21	WPC	1952	2025	ShareefaBano	UT of J&K and Ors.	Sajad Ahmad WaniTehsildar Qazigund

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